## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

.

**PETITION NUMBER** 

: TCP/87/2016

NAME OF THE PETITIONER(S)

: K.P.S. Manoharan & 4 others

NAME OF THE RESPONDENT(S)

: M/s Selvaraaj Tex Private Limited & 3 others

UNDER SECTION

: 397/398, 402 & 403

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1. Thousandal.

Cause for Resples

S. Madhumiltae

Course for Petitioners

3. Magn

Karthik Rammohan

Coursel for Petitioners

## **ORDER**

Counsels for both the parties present and prayed for time for making final submissions. Put up on 29.08.2017 at 10.30 A.M.

J. J. J. Cycles desar.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

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(CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)